

FORM G
INVITATION FOR EXPRESSION OF INTEREST FOR
(OMKAR SPECIALITY CHEMICALS LIMITED) OPERATING IN [CHEMICAL
MANUFACTURING] AT [BADLAPUR THANE]
 (Under Regulation 36A(1) of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

RELEVANT PARTICULARS		
1.	Name of the corporate debtor along with PAN/ CIN/ LLP No.	Omkar Speciality Chemicals Limited CIN No.- L24110MH2005PLC151589
2.	Address of the registered office	Mahalsa Narayani, Ganesh Chowk, Manjarli, Badlapur (W), Thane Maharashtra - 421503 India
3.	URL of website	http://www.omkarchemicals.com/
4.	Details of place where majority of fixed assets are located	1) Unit W-92(A), and W-93(A), MIDC, Badlapur (E), Thane- 421503 2) Unit W-83 C) MIDC, Badlapur (E), Thane- 421503 3) Unit F-10/1, F-9 MIDC, Badlapur (E), Thane- 421503
5.	Installed capacity of main products/ services	1) Unit No 1, Badlapur- Inorganic Derivatives - 1100 (Volumetric Capacity in Tonne Per Annum) and Production in FY 19- (300 -Tonne Per Annum) 2) Unit No 3, Badlapur Dedicated facility for Selenium Sulphide – 75 (Volumetric Capacity in Tonne Per Annum) and Production in FY 19. (4-Tonne Per Annum)
6.	Quantity and value of main products/ services sold in last financial year	Revenue from Operations - Rs. 23.94 crore as at 31 st March, 2022. Details as per audited financials for FY 21-22 available at http://www.omkarchemicals.com/
7.	Number of employees/workmen	9 employees
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors, relevant dates for subsequent events of the process are available at:	Financial Statements, List of Creditors and Detailed Process related Events available at website of corporate debtor: http://www.omkarchemicals.com/

9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at:	The Eligibility criteria is mentioned in detailed Invitation for Expression of Interest to Submit Resolution Plan (s) ("Invitation") is available at http://www.omkarchemicals.com/
10.	Last date for receipt of expression of interest	13 th May, 2023
11.	Date of issue of provisional list of prospective resolution applicants	23 rd May, 2023
12.	Last date for submission of objections to provisional list	28 th May, 2023
13.	Process email id to submit EOI	cirp.omkarspeciality@gmail.com

For Omkar Speciality Chemicals Ltd. (In Cirp)

 Ajit Kumar
Resolution Professional

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Resolution Professional

For Omkar Speciality Chemicals Limited

Registered Email - cmaajitjha@gmail.com

Registration number- IBBI/IPA-003/IP-N00062/2017-18/10548

Registered Address- 1A, Sanskriti Apartment GH-22,

Sector 56, Gurugram, Haryana – 122011

Date:- 27th April, 2023

Place:- Gurugram

CORRIGENDUM

Corrigendum for Correction in Form G published on 28th April, 2023

This corrigendum is being issued in accordance with the provisions of the Insolvency and Bankruptcy Board of India (IBBI) regulations for the correction of errors in Form G published on 28th April, 2023 in Financial Express (English) and Navrashttra (Marathi) for Omkar Speciality Chemicals Limited (OSCL).

The following correction(s) should be made in Form G :-

a) In Sr. No. 4 of Form G. in place of of Unit W-92(A) , Flat No. 1,2,3, Ground Floor, Shree Omkar Apartment ,Manjarli, Badlapur (West) -421503 and D-27/4, MIDC, Lote, Parshuram Industrial Area, Chiplun (Open Plot) Dist. Ratnagiri should be understood.

b) In Sr. No. 5 of Form G, capacity of Unit W-83 (C) is 12 ton pa for R&D activity and other units as mentioned in particular 5 were auctioned by Secured Creditor.